

- (10) (i) A copy of the Annual Report (Hindi and English versions) on the working of the Rubber Board, Kottayam, for the year 1981-82.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam, for the year 1981-82.

(Placed in Library. See No. LT—6586/83)

Notifications Under Central Excise Rules, 1944

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the table

A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :

- (1) G.S.R. 362 (E) published in Gazette of India dated the 30th April, 1983 together with an explanatory memorandum rescinding Notification Nos. 90/82 Central Excise dated the 28th February, 1982, 3/83-Central Excises dated the 1st January, 1983, 4/83-Central Excises dated the 1st January, 1983 and 27/83-Central Excises dated the 25th February, 1983.
- (2) G.S.R. 363 (E) published in Gazette of India dated the 30th April, 1983 together with an explanatory memorandum regarding exemption to bare aluminium wires finer than 3.25 mm (10 SWG) from the whole of the duty of excise leviable thereon.
- (3) G.S.R. 364 (E) published in Gazette of India dated the 30th April, 1983 together with an explanatory memorandum regarding exemption to bare copper wires of 0.315 (30 SWG) and finer (thinner) than 0.315 mm from the whole of the duty of excise leviable thereon.
- (4) G.S.R. 365 (E) published in Gazette of India dated the 30th April, 1983 together with an explanatory memorandum making certain amendments to Notification No. 81/83-Central Excises dated the 1st March, 1983 so as to make the excise duty exemp-

tions under Notification No. 135/83 Central Excises, No. 137/83-Central Excises and No. 138/83-Central Excises dated the 30th April, 1983, inapplicable in respect of sugar, bare aluminium wires finer than 3.25 mm (10 SWG) and bare copper wires of 0.315 mm (30 SWG) and finer (thinner) than 0.315 mm (30 SWG) which are produced or manufactured in a free trade zone and brought to any other place in India.

(Placed in Library See No. LT—6587/83)

Annual Report of and Review the Working of Central Silk Board, Bangalore, for 1981-82, and a Statement for Delay

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) :

I beg to lay on the table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1981-82, under section 12-A of the Central Silk Board Act, 1948.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Silk Board, Bangalore, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

Placed in Library See No. LT - 6588

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS Minutes

SHRI G. LAKSHMANAN (Madras North): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the Fifty-third to Fifty-ninth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.